

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**CP No.558/2018  
in  
OA No.3140/2016**

New Delhi, this the 23<sup>rd</sup> day of August, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)  
Hon'ble Mr. Pradeep Kumar, Member (A)**

Mr. Himmat Singh Chauhan  
Aged 53 years  
S/o Shri Uday Singh  
R/o Govt. Quarter No.101, L-Block, Sarojini Nagar, New Delhi.

... Petitioner  
(By Advocate : Mr. Yogesh Sharma)

**Versus**

1. Shri Rajiv Gauba  
Secretary  
Ministry of Urban Development, Govt. of India, New Delhi.
2. Shri Dhanesh P.G.  
Asstt. Director of Estate/Superintendent (A/Cs)  
Directorate of Estates, Nirman Bhawan, New Delhi.

...Contemnors  
(By Advocate : Mr. Krishna Kumar)

**ORDER (ORAL)**

**Mr. S.N. Terdal, Member (J)**

Learned counsel for both the parties submitted that the Tribunal's order dated 18.12.2017 has been complied with. In view of the same, CP is closed and notice issued to the contemnors are discharged.

**(Pradeep Kumar)  
Member (A)**

**(S.N. Terdal)  
Member (J)**

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